

**BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 21 OF 2024**

IN THE MATTER OF:

Shailesh Sahoo

....PETITIONER

VERSUS

State of Odisha & Ors.

....RESPONDENT

MEMO OF PARTIES (As per order dated 23.04.2025)

Shailesh Sahoo
Cuttack-753004

....PETITIONER

VERSUS

1. State of Odisha through its Chief Secretary

Government of Odisha

General Administration Department,
Odisha Secretariat, Bhubaneswar-751001

Email: csori@ori.nic.in/ csori@nic.in

(Respondent No.1)

2. Additional Chief Secretary, Forest, Environment

Department and Climate Change, Government of Odisha
Kharavel Bhavan, Bhubaneswar, Odisha

Email: fesec.or@nic.in

(Respondent No.2)

3. Principal Secretary, Water and Resources Department

Government of Odisha, Department of Water Resources
Rajiv Bhawan, Keshari Nagar, Bhubaneswar-751001

Email: wrsec.or@nic.in

(Respondent No.3)

4. Vice Chairman, Cuttack Development Authority

Arunodaya Bhawan, Link Road, Cuttack-12

Email: cda.cuttack@nic.in

(Respondent No.4)

5. Member Secretary, Odisha State Pollution Control Board

A-118, Nilakanta Nagar, Unit –VIII, Bhubaneswar – 751012

Email: membersecretary@ospboard.org

(Respondent No.5)

6. District Magistrate, Cuttack

Collectorate ,Cuttack -753002

Email: dm-cuttack@nic.in

(Respondent No.6)

7. Municipal Corporation, Cuttack

Choudhury Bazar, Nandi Sahi, Cuttack – 753001, Orissa

Email: mccmc@nic.in

(Respondent No.7)